IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.406
IB/185/ND/2021

IN THE MATTER OF:

Veenapani Advisory Pvt Ltd Through Liquidator ... Applicant

Under Section 59

Order delivered on 11.07.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the RoC : Mr. Aakash Sharma, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the applicant. Learned Counsel for the RoC is present. This Tribunal vide order dated 07.06.2024 directed the RoC to serve a copy of Report to Liquidator, however, the said order has not been complied till date. RoC is directed to serve a copy of RoC's Report to the Liquidator. Let this matter be posted to 07.08.2024.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)

MUKESH KUMAR